

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 75488/2024 - CLARIFICATION/DIRECTION
IA No. 301192/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 301201/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 301126/2025 - EXEMPTION FROM FILING O.T.
IA No. 301199/2025 - EXEMPTION FROM FILING O.T.
IA No. 261790/2024 - EXEMPTION FROM FILING O.T.
IA No. 190255/2025 - EXEMPTION FROM FILING O.T.
IA No. 251256/2025 - EXEMPTION FROM FILING O.T.
IA No. 255338/2025 - EXEMPTION FROM FILING O.T.
IA No. 301098/2025 - EXEMPTION FROM FILING O.T.
IA No. 146585/2024 - EXEMPTION FROM FILING O.T.
IA No. 210281/2024 - EXEMPTION FROM FILING O.T.
IA No. 288320/2025 - EXEMPTION FROM FILING O.T.
IA No. 300473/2025 - EXEMPTION FROM FILING O.T.
IA No. 162478/2024 - EXEMPTION FROM FILING O.T.
IA No. 261813/2024 - EXEMPTION FROM FILING O.T.
IA No. 190056/2025 - EXEMPTION FROM FILING O.T.
IA No. 249449/2025 - EXEMPTION FROM FILING O.T.
IA No. 254967/2025 - EXEMPTION FROM FILING O.T.
IA No. 288317/2025 - EXEMPTION FROM FILING O.T.
IA No. 301040/2025 - EXEMPTION FROM FILING O.T.
IA No. 301329/2025 - EXEMPTION FROM FILING O.T.
IA No. 194241/2024 - EXEMPTION FROM FILING O.T.
IA No. 102294/2025 - EXEMPTION FROM FILING O.T.
IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
IA No. 154249/2024 - EXEMPTION FROM FILING O.T.
IA No. 261799/2024 - EXEMPTION FROM FILING O.T.
IA No. 249429/2025 - EXEMPTION FROM FILING O.T.
IA No. 254951/2025 - EXEMPTION FROM FILING O.T.
IA No. 288206/2025 - EXEMPTION FROM FILING O.T.
IA No. 299986/2025 - EXEMPTION FROM FILING O.T.
IA No. 301036/2025 - EXEMPTION FROM FILING O.T.
IA No. 301305/2025 - EXEMPTION FROM FILING O.T.
IA No. 150425/2024 - EXEMPTION FROM FILING O.T.
IA No. 190052/2025 - EXEMPTION FROM FILING O.T.

IA No. 299975/2025 - EXEMPTION FROM FILING O.T.
IA No. 301135/2025 - EXEMPTION FROM FILING O.T.
IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 261795/2024 - EXEMPTION FROM FILING O.T.
IA No. 191715/2025 - EXEMPTION FROM FILING O.T.
IA No. 243209/2025 - EXEMPTION FROM FILING O.T.
IA No. 251260/2025 - EXEMPTION FROM FILING O.T.
IA No. 288203/2025 - EXEMPTION FROM FILING O.T.
IA No. 292810/2025 - EXEMPTION FROM FILING O.T.
IA No. 301027/2025 - EXEMPTION FROM FILING O.T.
IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
IA No. 148448/2024 - EXEMPTION FROM FILING O.T.
IA No. 163698/2024 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 191714/2025 - INTERVENTION/IMPLEADMENT
IA No. 243205/2025 - INTERVENTION/IMPLEADMENT
IA No. 251259/2025 - INTERVENTION/IMPLEADMENT
IA No. 288202/2025 - INTERVENTION/IMPLEADMENT
IA No. 292809/2025 - INTERVENTION/IMPLEADMENT
IA No. 301025/2025 - INTERVENTION/IMPLEADMENT
IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
IA No. 202413/2023 - INTERVENTION/IMPLEADMENT
IA No. 213924/2023 - INTERVENTION/IMPLEADMENT
IA No. 148447/2024 - INTERVENTION/IMPLEADMENT
IA No. 163695/2024 - INTERVENTION/IMPLEADMENT
IA No. 194283/2024 - INTERVENTION/IMPLEADMENT
IA No. 216859/2024 - INTERVENTION/IMPLEADMENT
IA No. 298994/2024 - INTERVENTION/IMPLEADMENT
IA No. 45048/2025 - INTERVENTION/IMPLEADMENT
IA No. 187271/2025 - INTERVENTION/IMPLEADMENT
IA No. 238718/2025 - INTERVENTION/IMPLEADMENT
IA No. 288321/2025 - INTERVENTION/IMPLEADMENT
IA No. 300506/2025 - INTERVENTION/IMPLEADMENT
IA No. 301198/2025 - INTERVENTION/IMPLEADMENT
IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
IA No. 165585/2023 - INTERVENTION/IMPLEADMENT
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT
IA No. 241917/2023 - INTERVENTION/IMPLEADMENT
IA No. 162479/2024 - INTERVENTION/IMPLEADMENT
IA No. 194260/2024 - INTERVENTION/IMPLEADMENT
IA No. 261786/2024 - INTERVENTION/IMPLEADMENT
IA No. 268243/2024 - INTERVENTION/IMPLEADMENT
IA No. 40908/2025 - INTERVENTION/IMPLEADMENT
IA No. 183640/2025 - INTERVENTION/IMPLEADMENT
IA No. 190253/2025 - INTERVENTION/IMPLEADMENT
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IA No. 255336/2025 - INTERVENTION/IMPLEADMENT
IA No. 301096/2025 - INTERVENTION/IMPLEADMENT
IA No. 301195/2025 - INTERVENTION/IMPLEADMENT
IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 154335/2023 - INTERVENTION/IMPLEADMENT

IA No. 210091/2023 - INTERVENTION/IMPLEADMENT
IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
IA No. 146584/2024 - INTERVENTION/IMPLEADMENT
IA No. 194244/2024 - INTERVENTION/IMPLEADMENT
IA No. 210279/2024 - INTERVENTION/IMPLEADMENT
IA No. 261372/2024 - INTERVENTION/IMPLEADMENT
IA No. 28581/2025 - INTERVENTION/IMPLEADMENT
IA No. 181817/2025 - INTERVENTION/IMPLEADMENT
IA No. 222571/2025 - INTERVENTION/IMPLEADMENT
IA No. 300106/2025 - INTERVENTION/IMPLEADMENT
IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
IA No. 210090/2023 - INTERVENTION/IMPLEADMENT
IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
IA No. 154251/2024 - INTERVENTION/IMPLEADMENT
IA No. 205996/2024 - INTERVENTION/IMPLEADMENT
IA No. 261268/2024 - INTERVENTION/IMPLEADMENT
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IA No. 288314/2025 - INTERVENTION/IMPLEADMENT
IA No. 300104/2025 - INTERVENTION/IMPLEADMENT
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IA No. 301191/2025 - INTERVENTION/IMPLEADMENT
IA No. 301328/2025 - INTERVENTION/IMPLEADMENT
IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
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IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
IA No. 194238/2024 - INTERVENTION/IMPLEADMENT
IA No. 197784/2024 - INTERVENTION/IMPLEADMENT
IA No. 247744/2024 - INTERVENTION/IMPLEADMENT
IA No. 18592/2025 - INTERVENTION/IMPLEADMENT
IA No. 102292/2025 - INTERVENTION/IMPLEADMENT
IA No. 220141/2025 - INTERVENTION/IMPLEADMENT
IA No. 301153/2025 - INTERVENTION/IMPLEADMENT
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
IA No. 210088/2023 - INTERVENTION/IMPLEADMENT
IA No. 192917/2024 - INTERVENTION/IMPLEADMENT
IA No. 197781/2024 - INTERVENTION/IMPLEADMENT
IA No. 237210/2024 - INTERVENTION/IMPLEADMENT
IA No. 261798/2024 - INTERVENTION/IMPLEADMENT
IA No. 15255/2025 - INTERVENTION/IMPLEADMENT
IA No. 79239/2025 - INTERVENTION/IMPLEADMENT
IA No. 216548/2025 - INTERVENTION/IMPLEADMENT
IA No. 249428/2025 - INTERVENTION/IMPLEADMENT
IA No. 254947/2025 - INTERVENTION/IMPLEADMENT
IA No. 288205/2025 - INTERVENTION/IMPLEADMENT
IA No. 301035/2025 - INTERVENTION/IMPLEADMENT
IA No. 301300/2025 - INTERVENTION/IMPLEADMENT

IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
IA No. 150424/2024 - INTERVENTION/IMPLEADMENT
IA No. 192911/2024 - INTERVENTION/IMPLEADMENT
IA No. 194297/2024 - INTERVENTION/IMPLEADMENT
IA No. 230005/2024 - INTERVENTION/IMPLEADMENT
IA No. 14808/2025 - INTERVENTION/IMPLEADMENT
IA No. 54461/2025 - INTERVENTION/IMPLEADMENT
IA No. 190051/2025 - INTERVENTION/IMPLEADMENT
IA No. 301134/2025 - INTERVENTION/IMPLEADMENT
IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
IA No. 194294/2024 - INTERVENTION/IMPLEADMENT
IA No. 225852/2024 - INTERVENTION/IMPLEADMENT
IA No. 261793/2024 - INTERVENTION/IMPLEADMENT
IA No. 13658/2025 - INTERVENTION/IMPLEADMENT
IA No. 45176/2025 - INTERVENTION/IMPLEADMENT
IA No. 188200/2025 - INTERVENTION/IMPLEADMENT
IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3744/2024 (III-A)
IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3745/2024 (III-A)
IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 168539/2022 - EXEMPTION FROM FILING O.T.
IA No. 180649/2023 - INTERVENTION/IMPLEADMENT

C.A. No. 3746/2024 (III-A)
FOR EXEMPTION FROM FILING O.T. ON IA 185475/2022
FOR impleading party ON IA 72809/2023
FOR INTERVENTION/IMPLEADMENT ON IA 72809/2023
FOR impleading party ON IA 180615/2023
FOR INTERVENTION/IMPLEADMENT ON IA 180615/2023
FOR impleading party ON IA 180631/2023
FOR INTERVENTION/IMPLEADMENT ON IA 180631/2023
FOR impleading party ON IA 180063/2024
FOR INTERVENTION/IMPLEADMENT ON IA 180063/2024
FOR impleading party ON IA 206426/2024
FOR INTERVENTION/IMPLEADMENT ON IA 206426/2024
FOR impleading party ON IA 43323/2025
FOR INTERVENTION/IMPLEADMENT ON IA 43323/2025
FOR impleading party ON IA 54457/2025
FOR INTERVENTION/IMPLEADMENT ON IA 54457/2025
FOR impleading party ON IA 215974/2025
FOR INTERVENTION/IMPLEADMENT ON IA 215974/2025
IA No. 185475/2022 - EXEMPTION FROM FILING O.T.
IA No. 43323/2025 - INTERVENTION/IMPLEADMENT

IA No. 206426/2024 - INTERVENTION/IMPLEADMENT
IA No. 180063/2024 - INTERVENTION/IMPLEADMENT
IA No. 180631/2023 - INTERVENTION/IMPLEADMENT
IA No. 180615/2023 - INTERVENTION/IMPLEADMENT
IA No. 72809/2023 - INTERVENTION/IMPLEADMENT
IA No. 215974/2025 - INTERVENTION/IMPLEADMENT
IA No. 54457/2025 - INTERVENTION/IMPLEADMENT
SLP(C) No. 15296/2024 (XI)
IA No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.
IA No. 142599/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 142600/2024 - EXEMPTION FROM FILING O.T.

Date : 21-01-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. James P. Thomas, AOR
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Mr. Bibin John, Adv.

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Mr. Rahul Tyagi, Adv.
Mr. Rohit Gupta, Adv.

Ms. Aishwaya Bhati, A.S.G.
Mr. Harish Pandey, AOR

For Respondent(s) : Ms. Kiran Ahlawat, AOR
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Ms. Nidhi, Adv.

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Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Vikas Gothwal, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Y.p. Singh, Adv.
Mr. Bharpur Singh, Adv.

Mr. Sanjay Kumar Tyagi, AOR

Mr. Piyush Dwivedi, AOR

Mr. Ramkrishana Viraraghwan, Sr. Adv.
Mr. Satyajeet Kumar, AOR
Mr. Dhananjay Kumar, Adv.
Mr. Dr Mp Raju, Adv.
Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Rakesh Tiwari, Adv.

Mr. Keshav Choudhary, Adv.
Mr. Dharendra Kumar, Adv.
Mr. Sandeep Pandhi, Adv.
Mrs. Priyanka Dwivedi, Adv.
Ms. Preeti Chauhan, Adv.
Ms. Aakanksha Tiwari, Adv.
Ms. Nazish Fatima, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mrs. Monika, Adv.

Mr. Alok Sinha, Adv.
Mr. Satya Mitra, AOR

Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Ms. Harshita, Adv.
Mr. Ramnesh Verma, Adv.
Mr. Laxmikant Upadhyay, Adv.
Mr. Sahil Singhal, Adv.
Dr. Vinod Kumar Tewari, AOR

Mr. Shashank Tripathi, AOR
Mr. Anand Kumar V., Adv.
Mr. Aditya Kishor Tyagi, Adv.

Mr. Kedar Nath Tripathy, AOR

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi, Adv.

Mr. Bibek Tripathi, Adv.
Mr. Achyut Sexena, Adv.
Mr. P. Srinivasan, AOR

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Mr. A K Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.

Mr. Abhishek Chakraborty, Adv.
Mr. Anil Kumar, Adv.
Mr. V S Yadav, Adv.
Mrs. Ranjana Pathak, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Sumant Datt, AOR
Mr. Satya Prakash Narain Tripathi, Adv.

Mr. Amrendra Kumar Mehta, AOR
Ms. Pallavi Daem, Adv.
Ms. Gunjan Kumari, Adv.

Mr. Prathvi Raj Chauhan, AOR
Mr. Hanumant Singh, Adv.
Mr. Venkatesh Rajput, Adv.
Mr. Nitesh Shrivastav, Adv.

Mr. Ramkrishana Viraraghwan, Sr. Adv.
Mr. Satyajeet Kumar, AOR
Mr. Dhananjay Kumar, Adv.
Mr. Dr Mp Raju, Adv.
Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Rakesh Tiwari, Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Ajay Bansal, Adv.
Mr. Chand Qureshi, AOR
Mr. Gaurav Yadav, Adv.
Mr. Anurag Yadav, Adv.
Mr. Nand Ram, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Rakesh Kumar Yadav, Adv.

Mr. Jeewesh Prakash, AOR
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Mr. A.K.yadav, Adv.
Mr. Jitendra Mohapatra, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Anil Kumar, Adv.
Mr. V.S. Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.
Dr. Chidanand P Mansur, Adv.
Mr. Santosh Kumar Rout, Adv.
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Mr. Sriram P., AOR

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Mr. Mukesh Verma, Adv.

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Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

Mr. Bibek Tripathi, Adv.
Mr. Akshat Srivastava, AOR
Mr. Y. Lokesh, Adv.
Mr. Sudhakar Tiwari, Adv.
Mr. Manoj Kumar, Adv.
Mr. Siddharth Agrawal, Adv.
Mr. Pankaj Mishra, Adv.
Mr. Achyut Sexena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request, list on 29.01.2026.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)